

QA-12013/6/2021-QA-FSSAI
भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
Food Safety and Standards Authority of India
(खाद्य सुरक्षा और मानक अधिनियम २००६ के तहत स्थापित वैधानिक प्राधिकरण)
(A Statutory Authority established under Food Safety & Standards Act, 2006)
एफ.डी.ए. भवन, कोटला रोड, नई दिल्ली- ११०००२
FDA Bhawan, Kotla Road, New Delhi-110002

Dated: 25th February, 2025

आदेश/Order

Subject: Adherence to NABL scope of accreditation for testing of referral samples-reg.

विषय: रेफरल नमूनों के परीक्षण के लिए एनएबीएल की मान्यता के दायरे का पालन- संबंधी।

With reference to above subject, as per clause 9.1(a) of Food Safety and Standards (Recognition and Notification of Laboratories) Regulations, 2018 "**Food laboratory shall perform all tests in the approved premises as per the valid scope of recognition**".

All the referral laboratories must strictly adhere to their NABL scope of accreditation as per ISO 17025, while testing referral samples. The laboratories shall test food products and parameters explicitly covered under their NABL scope of accreditation to ensure compliance with quality and regulatory standards.

In this regard, all the FSSAI notified referral laboratories under 43(2) of FSS Act, 2006 are also hereby informed and instructed to test only the test parameters specified by the Designated Officers (DOs)/ Authorised Officers (AOs) in Form VIA.

Signed by

Dr. Satyen Kumar Panda

Date: 25-02-2025 14:42:55

डॉ .सत्येन कुमार पंडा
Dr. Satyen Kumar Panda
सलाहकार/ Advisor

गुणवत्ता आश्वासन प्रभाग/Quality Assurance Division

Encl: As above

To (Through email):

1. Director of all referral laboratories

Copy for information to (Through email):

1. PS to CEO, FSSAI, New Delhi
2. ED (RCD), FSSAI, New Delhi
3. Director (Imports), FSSAI, New Delhi
4. All Food Safety Commissioners
5. CITO FSSAI, New Delhi-for upload on the FSSAI website

